

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 119

IB/1114/ND/2020

IA/374/ND/2022, IA/5449/ND/2023

IN THE MATTER OF:
BVG India Ltd.

... Applicant/Petitioner

Versus

Three C Facility Management

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 05.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the CD

**: Adv. Rajnish Sinha, Adv. Shelly Khanna, Adv.
Monika Bharti, Adv. Akankrita Sinha**

For the Applicant

**: Adv. Rajnish Sinha, Adv. Shelly Khanna, Adv.
Monika Bharti, Adv. Akankrita Sinha in I.A. No.
374/ND/2022**

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA/374/ND/2022, IA/5449/ND/2023: List on 11.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)